# GOVERNMENT OF INDIA MINISTRY OFHEALTH AND FAMILY WELFARE RAJYA SABHA

## **QUESTION NO02.03.2010**

### ANSWERED ON

### **HEALTH INSURANCE SCHEME FOR GOVERNMENT EMPLOYEES.**

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SHRI VARINDER SINGH BAJWA

Will the Minister of COALHEALTH AND FAMILY WELFAREINFORMATION AND BROADCASTINGHEALTH AND FAMILY WELFARE be pleased to state: to answer to Unstarred Question 2858 given in the Rajya Sabha on 15th December, 2009 and state:

- (a) the present position with regard to the introduction of health insurance scheme for Central Government
- (b) the number of employees and pensioners separately who have opted for the scheme as required by Government till 15 February, 2010, as stipulated;
- (c) what benefit/rebate in contribution under the scheme would be admissible to pensioners who have been issued Central Government Health Scheme (CGHS) cards valid for whole life; and
- (d) by when the scheme is likely to be introduced with the names of private multi speciality hospitals in National Capital Region (NCR) included in the scheme?

#### **ANSWER**

THE MINISTER OF HEALTH & FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

employees and pensioners;

- (a), (c) & (d) Government of India had floated an Expression of Interest for studying the feasibility of introducing a Health Insurance Scheme for Central Government employees and pensioners and their dependant family members all over India. Offers from Insurance companies have been invited. If found feasible, the scheme will be implemented after obtaining requisite administrative and financial approvals. Therefore, no specific time frame for its introduction can be given at this juncture.
- (b) A demand survey is underway to assess the demand for the proposed scheme amongst employees and pensioners. The question of calling for option will arise only after formal introduction of the scheme.